

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 11279 of 2018-DB

Customs Miscellaneous Application No. 10133 of 2023

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-249-265-17-18 dated 30.11.2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Radha Trading

D-14/236, Sector-8, Rohini,
Delhi- 110085

...Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch,
Gujarat-370421

...Respondent

APPEARANCE:

Shri Vikas Mehta, Consultant present for the Appellant
Shri Vijay G. Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
 HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 07.06.2023
DATE OF DECISION: 07.06.2023

The application is disposed of. For order, see order of date in CUSTOMS Appeal No. 11278 of 2018 with CUSTOMS Application No. 10132 of 2023.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**